GOVERNMENT OF INDIA MINISTRY OF EDUCATION

DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA

UNSTARRED QUESTION NO-3106

ANSWERED ON- 20.03.2023

PM-POSHAN Scheme

3106. DR. SHRIKANT EKNATH SHINDE:

DR. SUJAY RADHAKRISHNA VIKHE PATIL:

DR. HEENA VIJAYKUMAR GAVIT:

PROF. RITA BAHUGUNA JOSHI:

DR. KRISHNA PAL SINGH YADAV:

SHRI UNMESH BHAIYYASAHEB PATIL:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of beneficiaries of the PM-POSHAN Scheme, State-wise;
- (b) whether students of balvatikas are covered under the scheme, if so, the details of such beneficiaries, State-wise;
- (c) whether the Government has been able to engage Farmers' Producer Organizations and Women Self Help Groups for the implementation of the programme, if so, the details thereof;
- (d) the number of States that have switched to Direct Benefit Transfer (DBT) system for providing compensation to cooks and helpers working under the scheme; and
- (e) the number of social audits conducted to study the implementation of the scheme, since its launch, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SMT. ANNPURNA DEVI)

- (a) & (b): Pradhan Mantri Poshan Shakti Nirman (PM POSHAN) Scheme is one of the foremost rights based Centrally Sponsored Schemes implemented in partnership with States and UTs. This Scheme covers about 12.21crore children studying in Government and Government-Aided Schools in Classes I-VIII including Balvatika (just before class I). The State-wise number of children enrolled under PM-POSHAN Scheme is given at Annexure-I. The State-wise number of children in Balvatika as approved by Programme Approval Board-PM POSHAN is given at Annexure-II.
- (c): The PM POSHAN Scheme is implemented in partnership with the States and Union Territory Administrations. The overall responsibilities for providing nutritious and hot cooked meal to the eligible children lies with the State Governments and Union Territory Administrations in accordance with the Guidelines laid down by the Central Government. All the States and Union Territory Administrations are encouraged to decide menu suitable to the local conditions within the prescribed nutrition and food norms and to procure locally grown food items like millets,

vegetables, condiments etc. from Farmers' Producers Organizations, Federation of Women's Self-Help Groups etc. so as to promote local employment generation and economic development while simultaneously improving the nutrition standards.

- (d): All States/UTs are providing honorarium to cook-cum-helpers into their respective bank accounts.
- (e): Social Audit is collective monitoring of a Scheme by people's active involvement covering issues of equity, equality, and expenditure management. Comprehensive and detailed Guidelines to conduct Social Audit under the scheme have been issued in 2022-23 to all the States/UTs. As per Guidelines, Social Audit is made mandatory in all Districts in at least 20 schools or 2% schools, whichever is higher.

Annexure referred to in reply to part (a) of LSUQ No. 3106 for 20.03.2023 raised by Dr. Shrikant Eknath Shinde, Dr. Sujay Radhakrishna Vikhe Patil, Dr. Heena Vijaykumar Gavit, Prof. Rita Bahuguna Joshi, Dr. Krishna Pal Singh Yadav and Shri Unmesh Bhaiyyasaheb Patil Hon'ble MPs regarding PM POSHAN Scheme.

Total Number of Children Enrolled under PM-POSHAN Scheme

S. No.	State/UT	Number of Children Enrolled
1	Andhra Pradesh	3551490
2	Arunachal Pradesh	173366
3	Assam	4359157
4	Bihar	17971446
5	Chhattisgarh	3033028
6	Goa	160627
7	Gujarat	5253737
8	Haryana	1765992
9	Himachal pradesh	519489
10	Jharkhand	4177738
11	Karnataka	4820532
12	Kerala	2990249
13	Madhya Pradesh	6623694
14	Maharashtra	10049769
15	Manipur	169756
16	Meghalaya	598804
17	Mizoram	143471
18	Nagaland	145131
19	Odisha	4464441
20	Punjab	1851213
21	Rajasthan	6922475
22	Sikkim	49675
23	Tamil Nadu	4564151
24	Telangana	1790747
25	Tripura	414432
26	Uttar Pradesh	20065363
27	Uttarakhand	711762
28	West Bengal	11859195
29	A&N Islands	27922
30	Chandigarh	95602
31	D&N H & Daman Diu	68957
32	Delhi	1808677
33	Jammu & Kashmir	844602
34	Ladakh	15919
35	Lakshadweep	7888
36	Puducherry	55611
Grand Total		122126108

Annexure referred to in reply to part (b) of LSUQ No. 3106 for 20.03.2023 raised by Dr. Shrikant Eknath Shinde, Dr. Sujay Radhakrishna Vikhe Patil, Dr. Heena Vijaykumar Gavit, Prof. Rita Bahuguna Joshi, Dr. Krishna Pal Singh Yadav and Shri Unmesh Bhaiyyasaheb Patil Hon'ble MPs regarding PM POSHAN Scheme.

Number of Children approved in Balvatika by Programme Approval Board-PM-POSHAN

S. No.	State/UT	Balvatika
1	Andhra Pradesh	0
2	Arunachal Pradesh	0
3	Assam	222786
4	Bihar	0
5	Chhattisgarh	68054
6	Goa	607
7	Gujarat	50000
8	Haryana	0
9	Himachal Pradesh	51067
10	Jharkhand	55014
11	Karnataka	0
12	Kerala	120345
13	Madhya Pradesh	0
14	Maharashtra	0
15	Manipur	14970
16	Meghalaya	153723
17	Mizoram	9379
18	Nagaland	38519
19	Odisha	134881
20	Punjab	0
21	Rajasthan	34950
22	Sikkim	5828
23	Tamil Nadu	0
24	Telangana	5464
25	Tripura	15287
26	Uttar Pradesh	0
27	Uttarakhand	0
28	West Bengal	1038211
29	A&N Islands	3075
30	Chandigarh	7642
31	D&N H & Daman Diu	2178
32	Delhi	100007
33	Jammu & Kashmir	114606
34	Ladakh	3605
35	Lakshadweep	1783
36	Puducherry	7774
Grand Total		2259755